

FORM- VIB

[See Regulations 5 (4) (i)]

Cargo Declaration

This form is applicable for the following categories of the goods, namely: -

A. Goods loaded at the airport

- (i) Imported goods
 - (a) Domestic transshipment goods;
 - (b) Foreign transshipment goods;
- (ii) Export goods;

Explanation I: Domestic transshipment goods means the imported goods destined for Indian airport loaded on the aircraft for the purpose of transshipment.

Explanation II: Foreign transshipment goods means the imported goods destined for foreign airport loaded on the aircraft for the purpose of transshipment.

B. Goods loaded at previous airports and remained on-board

- (i) Imported goods
 - (a) Domestic transit goods
 - (b) Foreign transit goods
- (ii) Export goods

Sl. No.	Field Description	Remarks
(1)	(2)	(3)
1	Custom Station Code	
2	Owner or Operator	
3	Marks of Nationality and Registration	
4	Flight No.	
5	Date of Flight	
6	Departure Manifest No.	Auto generated
7	Departure Manifest Date	Auto generated
8	Authorised Air Carrier Code	
9	Bond No. of Authorised Air Carrier	
IMPORTED GOODS		
A. Express Cargo (Cargo carried by Courier Mode)		
10	Name of authorised courier	
11	Registration no. of authorised courier	
12	Line No.	
13	Master Airway Bill No.	
14	Master Airway Bill date	
15	Sub-line No., if any	
16	House Airway Bill No./Sector Airway Bill No.	
17	House Airway Bill Date/Sector Airway Bill Date	
18	Arrival Manifest No. by which goods arrived at the airport	
19	Arrival Manifest date corresponding to Sl. No.	
20	Line No. in Arrival Manifest corresponding to Sl. No.	
21	Sub-line No. in Arrival Manifest corresponding to Sl. No., if any	
22	Consignor's Name	[As provided in House Airway

		Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
23	Consignor's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
24	Consignor's Code, if any	
25	Consignee's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
26	Consignee's Code (IEC/GSTIN/Aadhar etc.)	[Not mandatory in respect of Foreign transshipment or Foreign transit Goods]
27	Consignee's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are

		available]					
28	Country of Export						
29	Destination Airport/ICD/AFS/CFS/SEZ Code						
30	Whether these goods are being transhipped by carrier (Yes/No)	If goods are loaded in the aircraft at Indian airport and are to be unloaded at another Indian Airport, then mention 'Yes', otherwise 'No'					
31	Type of Cargo (Commercial/ Other)						
32	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
33	Nature of Cargo (Loose cargo/ Unit Load Device (ULD))						
34	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
35	ULD Number						
36	Number of packages						
37	Marks & No. on packages						
38	Types of packages						
39	Gross Weight						
40	Net Weight						
41	Unit of Weight						
42	Gross Volume						

43	Unit of Volume	
44	Invoice Value of Consignment	
45	Currency Code	
	B. Postal Cargo	
46	Line No.	
47	Master Airway Bill No.	
48	Master Airway Bill date	
49	Sub-line No., if any	
50	Arrival Manifest No. by which goods arrived at the airport	
51	Arrival Manifest date corresponding to Sl. No.	
52	Line No. in Arrival Manifest corresponding to Sl. No.	
53	Sub-line No. in Arrival Manifest corresponding to Sl. No.	
54	Parcel Booking Reference No.	
55	Parcel Booking Date	
56	Consignor's Name	
57	Consignor's Address	
58	Consignor's Code if any	
59	Consignee's Name	
60	Consignee's Address	
61	Consignee's Code (IEC/GSTIN/Aadhar etc.)	
62	Country of Export	
63	Destination Foreign Post Office	
64	Whether these goods are being transhiped by carrier (Yes/No)	If goods are loaded in the aircraft at Indian airport and are to be

							unloaded at another Indian Airport, then mention 'Yes', otherwise 'No'
65	Type of Cargo (Commercial/ Other)						
66	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
67	Type of Packaging (Loose cargo/ Unit Load Device (ULD))						
68	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
69	ULD Number						
70	Number of packages						
71	Marks & No. on packages						
72	Types of packages						
73	Gross Weight						
74	Net Weight						
75	Unit of Weight						
76	Gross Volume						
77	Unit of Volume						
78	Invoice Value of Consignment						
79	Currency Code						
	C. General Cargo (Other than Express cargo & Postal Cargo)						
80	Line No.						

81	Master Airway Bill No.	
82	Master Airway Bill date	
83	Sub-line No., if any	
84	Name of the person issuing House Airway Bill, if any	
85	Registration No. of the person referred in Sl. No. 84	
86	House Airway Bill No./Sector Airway Bill No.	
87	House Airway Bill Date/Sector Airway Bill Date	
88	Arrival Manifest No. by which goods arrived at the airport	
89	Arrival Manifest date corresponding to Sl. No. 88	
90	Line No. in Arrival Manifest corresponding to Sl. No. 88	
91	Sub-line No. in Arrival Manifest corresponding to Sl. No. 88, if any	
92	Consignor's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
93	Consignor's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
94	Consignor's Code, if any	
95	Consignee's Name	[As provided in House Airway Bill, where

							Master/Sector Airway Bill and House Airway Bill both are available]
96	Consignee's IEC						
97	Consignee's Address						[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
98	Country of Export						
99	Destination Airport/ICD/AFS/CFS/SEZ Code						
100	Whether these goods are being transhiped by carrier (Yes/No)						If goods are loaded in the aircraft at Indian airport and are to be unloaded at another Indian Airport, then mention 'Yes', otherwise 'No'
101	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
102	Nature of Cargo (Loose cargo/ Unit Load Device built cargo (ULD))						
103	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						

104	ULD Number	
105	Number of packages	
106	Marks & No. on packages	
107	Types of packages	
108	Gross Weight	
109	Net Weight	
110	Unit of Weight	
111	Gross Volume	
112	Unit of Volume	
113	Invoice Value of Consignment	
114	Currency Code	
	EXPORT GOODS	
	A. Express Cargo (Cargo carried by Courier Mode)	
115	Name of authorised courier	
116	Registration no. of authorised courier	
117	Line No.	
118	Master Airway Bill No.	
119	Master Airway Bill date	
120	Sub-line No. if any	
121	House Airway Bill No./Sector Airway Bill No.	
122	House Airway Bill Date/Sector Airway Bill Date	
123	Arrival Manifest No. by which goods arrived at the airport, if any	
124	Arrival Manifest date corresponding to Sl. No. 123	
125	Line No. in Arrival Manifest corresponding to Sl. No. 123	
126	Sub-line No. in Arrival Manifest corresponding to Sl. No 123., if any	

127	Consignor's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
128	Consignor's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
129	Consignor's Code (IEC/GSTIN/Aadhar etc.)	
130	Consignee's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
131	Consignee's Code, if any	
132	Consignee's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
133	Destination Country	

134	Type of Cargo (Commercial/ Other)						
135	Whether these goods are being transhiped by carrier (Yes/No)						If goods are to be unloaded at any Indian airport, then mention 'Yes', otherwise 'No'
136	Shipping Bill No.						
137	Shipping Bill Date						
138	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
139	Type of Packaging (Loose cargo/ Unit Load Device (ULD))						
140	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
141	ULD Number						
142	Number of packages						
143	Marks & No. on packages						
144	Types of packages						
145	Gross Weight						
146	Net Weight						
147	Unit of Weight						
148	Gross Volume						
149	Unit of Volume						
150	Invoice Value of Consignment						
151	Currency Code						

	B. Postal Cargo	
152	Line No.	
153.	Master Airway Bill No.	
154	Master Airway Bill date	
155	Sub-line No., if any	
156	Arrival Manifest No. by which goods arrived at the airport, if any	
157	Arrival Manifest date corresponding to Sl. No.	
158	Line No. in Arrival Manifest corresponding to Sl. No.	
159	Sub-line No. in Arrival Manifest corresponding to Sl. No., if any	
160	Parcel Booking Reference No.	
161	Parcel Booking Date	
162	Consignor's Name	As mentioned in Parcel booking reference
163	Consignor's Address	As mentioned in Parcel booking reference
164	Consignor's Code (IEC/GSTIN/Aadhar etc.)	
165	Consignee's Name	As mentioned in Parcel booking reference
166	Consignee's Address	As mentioned in Parcel booking reference
167	Consignee's Code, if any	
168	Destination Country	
169	Type of Cargo (Commercial/ Other)	

170	Whether these goods are being transhiped by carrier (Yes/No)						If goods are to be unloaded at any Indian airport, then mention 'Yes', otherwise 'No'
171	Shipping Bill No.						
172	Shipping Bill Date						
173	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
174	Type of Packaging (Loose cargo/ Unit Load Device (ULD))						
175	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
176	ULD Number						
177	Number of packages						
178	Marks & No. on packages						
179	Types of packages						
180	Gross Weight						
181	Net Weight						
182	Unit of Weight						
183	Gross Volume						
184	Unit of Volume						
185	Invoice Value of Consignment						
186	Currency Code						
	C. General Cargo (Other than Express and Postal cargo)						

187	Line No.	
188	Master Airway Bill No.	
189	Master Airway Bill date	
190	Sub-line No., if any	
191	Name of the person issuing House Airway Bill, if any	
192	Registration No. of the person referred in Sl. No. 191	
193	House Airway Bill No./Sector Airway Bill No.	
194	House Airway Bill Date/Sector Airway Bill Date	
195	Arrival Manifest No. by which goods arrived at the airport	
196	Arrival Manifest date corresponding to Sl. No. 195	
197	Line No. in Arrival Manifest corresponding to Sl. No. 195	
198	Sub-line No. in Arrival Manifest corresponding to Sl. No. 195, if any	
199	Consignor's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
200	Consignor's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
201	Consignor's Code (IEC/GSTIN)	

202	Consignee's Name						[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
203	Consignee's Code if any						
204	Consignee's Address						[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
205	Destination Country						
206	Whether these goods are being transhiped by carrier (Yes/No)						If goods are to be unloaded at any Indian airport, then mention 'Yes', otherwise 'No'
207	Shipping Bill No.						
208	Shipping Bill Date						
209	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
210	Nature of Cargo (Loose cargo/ Unit Load Device built cargo (ULD))						
211	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						

212	ULD Number	
213	Number of packages	
214	Marks & No. on packages	
215	Types of packages	
216	Gross Weight	
217	Net Weight	
218	Unit of Weight	
229	Gross Volume	
220	Unit of Volume	
221	Invoice Value of Consignment	
222	Currency Code	
	DOMESTIC GOODS	
223	Line No.	
224	Master Airway Bill No./Sector Airway Bill No.	
225	Master Airway Bill date/Sector Airway Bill Date	
226	Sub-line No., if any	
227	Name of Consolidator/Courier	
228	GSTIN/PAN No. of Consolidator/Courier	
229	House Airway Bill No.	
230	House Airway Bill Date	
231	Destination Airport of the goods	
232	Consignor's Name	
233	Consignor's Address	
234	Consignor's Code (IEC/GSTIN/Aadhar etc.)	

235	Consignee's Name	
236	Consignee's Code (IEC/GSTIN/Aadhar etc.)	
237	Consignee's Address	
238	Nature of Cargo (Loose cargo/ Unit Load Device built cargo (ULD))	
239	Goods Description	
240	In case of Unit Load Device, type of ULD (Containerized/ Palletized)	
241	ULD Number	
242	Number of packages	
243	Marks & No. on packages	
244	Types of packages	
245	Gross Weight	
246	Net Weight	
247	Unit of Weight	
248	Gross Volume	
249	Unit of Volume	
250	Invoice Value of Consignment	